

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 35/KB/2018

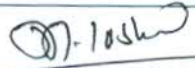
Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MAHESH JOSHI
- ADVOCATE

APPLICANT

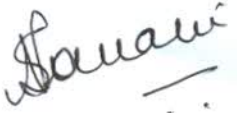

07/08/2018

2. MR. ARIF AZI
- ADVOCATE

))

NEHA SOMANI, Pr.CS

Corporate
Debtor

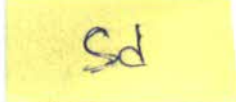

7/8/2018

ORDER

Ld. Pr. CS for Corporate Debtor and Ld. Counsel for Operational Creditor is present.

Ld. Counsel for the Operational Creditor is directed to have pagination of all the documents and the application correctly.

For hearing, list it on 21/08/2018.



(Jinan K.R.)
Member (J)